

27

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P.NO.159 of 1994
in
D.A.NO.2563 of 1992

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 23rd day of November, 1995

Shri Rambir Singh
s/o Shri Ganesh Lal.
Cashual Gangman under P.W.I.,
Northern Railway
Pathankot & 26 Others Petitioners
(through Shri B.S.Maine, Advocate)

Versus

1. Shri Masih-Uz-Zaman
General Manager
Northern Railway
Baroda House
NEW DELHI.

2. Shri A.K.Jain
Divisional Railway Manager
Northern Railway
Allahabad. Respondents

(through Shri R.L.Dhawan, Advocate)

O R D E R (Oral)

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)
Shri B.L.Madhok, proxy counsel of Shri B.S.Maine,
counsel for the applicant has stated that the Petitioners
wishes to withdraw this Contempt Petition.

2. In view of the above, the Contempt Petition is
dismissed as withdrawn. Notice issued on Contempt Petition
is hereby discharged and file consigned to record.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
MEMBER(J)

/RAO/